(c) by when these films are likely to be telecust?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) to (c) During the the calender year 1985, 7 proposals for production of TV films by outside producers have been by Doordarshan. These films ire expected to be completed for telecast within 6 months of execution of agree-dependirig on the exigences of .he situation, extension of time for t^etion is granted in individual cases.

Conversion of Law Power into High Power TV Transmitters

411. SHRI M. BASAVARAJU: SHRI M- MADDANNA:

Will tile Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) the number of low power TV transmitters converted into high power TV transmitters so far: and

(b) the number of low power TV transmitters (with location) that are likely to *hi* converted into high power TV transmitters in 1985?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND STING (SHRI V. N. GADGIL): (a) Six.

(b) Five low power transmitters at Bhatinda Cochin. Jammu. Vishakhapatham and Dwarka are expected to be rep'aoed by high power transmitters by the f 1985.

Participation "f India International Film Festivals

412. SHRI M. BASAVARAJU:

SHRI M. MADDANNA:

Will the Minister, of INFORMATION AND BROADCASTING be pleased to state:

(a) the International Film Festivals in which India participated in 1984 together with entries made: and

(b) the awards won by the Indian films in such festivals?

to Questions

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GAD GIL): (a) and (b) A statement giving information about feature films entered by and through the Directorate of Film Fesnvales. National Films Development Corporation and about non-feature films the "- is attached. *[See* Aopendix CXXXIV. Annexure No. 4.]

New agreement between P.T.I, and U.N.I with A.I.R and Doordarshan

413. SHRI DHARAM CHANDER PRASHANT: Will the Minister of IN-FORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the P.T.I-and U.N.I, and other news agencies represented to Government that a new agreement should be worked out for subscription by the All India Radio and Doordarshan immediately oeeause an *ad-hoc* arrangement is continuing as the last agreement lapsed seven months back;

(hi whether these agencies have pointed out that since the working expenses have risen Government subscription should be raised substanlially;

(c) if so, the reasons for delay;

(d) whether it is also a fact that last time th_e three-year agreement was finalised only a few months before the period came to a close; and

(e) if so, the steps Government are taking to expedite the agreement?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) to (c) During the calender Slave represented that AIR's subscription